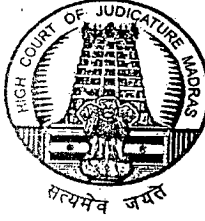


R.O.C.No. 88139-A/2019/B2



SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 282 / 2019

The suspension of Thiru. M.Chandran, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Secretary, District Legal Services Authority, Tiruchirappalli, is hereby revoked and he is reinstated into service. On his reinstatement, Thiru. M.Chandran, who has been deputed to Puducherry Judicial Service to function as Sub Judge, Yanam in G.O.(D).No.1611, Home (Courts-I) Department, Government of Tamil Nadu, dated 20.12.2019 and appointed as such in G.O.Ms.No.32/2019-LD, Law Department, Government of Puducherry, dated 20.11.2019, is posted as Sub Judge, Yanam, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED:20.12.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**